

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2004/1350/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
Principal Judge,  
Family Court-III, Kamrup (M),  
Guwahati.

fh  
Dated Guwahati, the 17 February, 2023.

Sub:- **Station leave permission.**

Ref:- FCK3/2/14/PJ/33/23 Dated 16.02.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 19.02.2023 till the morning of 20.02.2023**, as prayed for. Further, the Counsellor (incharge), Family Court-III, Kamrup (M), Guwahati, has been directed to remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2004/1351/A, dated** , 17-02-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
A